

**IN THE INCOME TAX APPELLATE TRIBUNAL  
'D' BENCH, KOLKATA**

Before: **Shri Waseem Ahmed, Accountant Member, and  
Shri S.S.Viswanethra Ravi, Judicial Member**

**ITA No.296/Kol/2017**  
A.Y 2012-13

<b>M/s.Kamdhenu Vincom Pvt. Ltd.</b> PAN: AADCK3086C (Appellant)	<b>Vs.</b>	<b>I.T.O. Ward 4(4), Kolkata</b>  (Respondent)
--	------------	--

Appearances by:  
None appeared for the Assessee  
Shri A. K. Tiwari, CIT, Id.DR

Date of hearing	:	02-04-2018
Date of pronouncement	:	02-04-2018

**O R D E R**

**Shri S.S. Viswanethra Ravi, JM :-**

This appeal filed by the Assessee is against the order of the learned Commissioner of Income-tax (Appeals), 2, Kolkata dated 24-11-2016 for the assessment year 2012-13.

2. It is noticed that the Registry fixed the appeal of the assessee for the hearing on 02-04-2018 by issuing notice dt. 27-02-2018. We find no representation on behalf of assessee nor filed any application seeking adjournment. On perusal of the record, we find that the assessee has not complied with the notice(s) issued by the CIT-A in the first appellate proceedings in support of the grounds of appeal therein and kept on seeking adjournments from 03-05-2016 to 26-10-2016. It appears that the assessee is not interested in prosecuting its case. In

view of the above, following the decisions of the ITAT, Delhi Bench in the case of Multiplan India (P) Limited reported in 38 ITD 320(Del) and Hon'ble Madhya Pradesh High Court in the case of Estate of late Tukoji Rao Holkar Vs. CWT reported in (223 ITR 480(MP)), we dismiss the appeal of the assessee in limine for want of prosecution.

3. In the result, the appeal filed by the Assessee is dismissed.  
Order Pronounced in the Open Court on 02-04-2018

Sd/-  
**Waseem Ahmed**  
**Accountant Member**

Sd/-  
**S.S.Viswanethra Ravi**  
**Judicial Member**

Dated: 02-04-2018

Copy of the order forwarded to:-

1. The Appellant/Assessee: M/s. Kamdhenu Vincom Private Limited, 23A, N.S Road, 7<sup>th</sup> Floor, R.No. 34A, Kolkata-1.
  2. The Respondent/Department: The I.T.O, Ward 4(4), Aaykar Bhawan, P-7 Chowringhee Square, Kolkata-69.
  3. CIT      4. CIT(A)
  5. The Departmental Representative
  6. Guard File
- True Copy By order

Sr.PS/H.O.O  
ITAT Kolkata

\* PRADIP SPS